

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 180/2018  
O.A. No. 2102/2017

New Delhi, this the 4<sup>th</sup> day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Kamal Gautam,  
W/o Shri Rajeev Kumar .. Petitioner

(By Advocate : Shri Vaibhav Agnihotri with  
Ms. Ashita Chhibber)

Versus

1. Dr. Rajbir Singh  
Commissioner  
East Delhi Municipal Corporation  
419, Udyog Sadan  
Patparganj Industrial Area  
Patparganj, New Delhi-110096.
2. Smt. Alka R Sharma  
Director, Education Department  
East Delhi Municipal Corporation  
419, Udyog Sadan  
Patparganj Industrial Area  
Patparganj, New Delhi-110096.
3. Smt. Seema Sharma  
Deputy Director, Education Department  
East Delhi Municipal Corporation  
419, Udyog Sadan  
Patparganj Industrial Area  
Patparganj, New Delhi-110096. .. Respondents

(By Advocate: Shri Manjeet Singh Reen)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the respondents, while producing a speaking order dated 26.04.2018, submits that they have fully complied with the orders of this Tribunal and, accordingly, prays for dismissal of the CP.

2. In the circumstances and in view of substantial compliance of the orders passed by this Tribunal, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail her remedies, if she is aggrieved by the orders now passed by the respondents or by any other action of the respondents, in accordance with law. No costs.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

/Jyoti /